

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0006120/2020	SHIBARAM SETHI @ SIBA @ SIBARAM SETHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADAGADA /276 /2019 () //
2	BLAPL/0006121/2020	KALIA BEHERA VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	KODALA /210 /2020 () //
3	BLAPL/0006122/2020	M.SUSANTA DORA VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	KODALA /210 /2020 () //
4	BLAPL/0006123/2020	S. AGHARI DORA @ AGHARI DORA VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	KODALA /210 /2020 () //
5	BLAPL/0006124/2020	AKHAYA KUMAR NAIK VS STATE OF ODISHA	RANJAN KU. NAYAK VS	BARAMBA /35 /2017 () //
6	BLAPL/0006125/2020	TAPAN KUMAR KHUNTIA @ TAPU @ TAPAN VS STATE OF ODISHA	KMRNTIA RANJAN MOHAPATRA VS	BALASORE SADAR /389 /2019 () //
7	BLAPL/0006126/2020	RANJAN NAIK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	THAKURGARH /85 /2019 () //
8	BLAPL/0006127/2020	PAGAL @ DILLIP KUMAR SETHI VS STATE OF ODISHA	UNMENS CHANDRA JENA VS	BHADRAK RURAL /404 /2020 () //
9	BLAPL/0006128/2020	NIRAKAR GURU VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	BADAMBADI /141 /2019 () //
10	BLAPL/0006129/2020	ABDUL MANSUR @ ABUL VS STATE OF ODISHA	SABYASACHI MISHRA VS	BANAPUR P.S. /334 /2019 () //
11	BLAPL/0006130/2020	MUNA MALIK @ BIJAYA MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA VS	BASUDEVPUR /119 /2020 () //

ORISSA HIGH COURT**FILING REPORT AS ON :02/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
12	BLAPL/0006131/2020	ARUNA @ AMASH KADAM SETH VS STATE OF ODISHA	GYANALOKA MOHANTY VS	KOTOAGARH /18 /2018 () //
13	BLAPL/0006132/2020	MANOJ KUMAR NAYAK VS STATE OF ODISHA	KARUNAKAR GAYA VS	NIMAPADA /136 /2020 () //
14	BLAPL/0006133/2020	RATAN SAGARIA VS STATE OF ODISHA	SACHIDANANDA DASH VS	BOIPARIGUDA /93 /2020 () //
15	BLAPL/0006134/2020	KARITKA SAGARIA VS STATE OF ODISHA	SACHIDANANDA DASH VS	BOIPARIGUDA /93 /2020 () //
16	BLAPL/0006135/2020	ASHOK @ LANDA BEHERA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	KHARABEL NAGAR P.S. /164 /2020 () //
17	BLAPL/0006136/2020	PARVINDER SINGH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	JEYPORE SADAR /209 /2019 () //
18	BLAPL/0006137/2020	SANTOSH PATRA VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	MADHUPATNA /121 /2017 () //
19	BLAPL/0006138/2020	LAXMAN BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANAS /105 /2020 () //
20	BLAPL/0006139/2020	DEEPAK KUMAR AHIRWAR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	JEYPORE TOWN /295 /2019 () //
21	BLAPL/0006140/2020	GANESH BANTHA VS STATE OF ODISHA	B.PASAYAT VS	PANIKOILI /119 /2018 () //
22	BLAPL/0006141/2020	HIMANSU SAHOO VS STATE OF ODISHA	B.PASAYAT VS	BALICHANDRAPUR /4 /2019 () //
23	BLAPL/0006142/2020	RANJIT DAS	BIBHUDANANDA MOHAPATRA	BHANJANAGAR /359 /2019

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0006143/2020	KANHU CHARAN NAYAK	BIBHUDA NANDA MOHAPATRA	BADAGADA /149 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0006144/2020	GOURAV PATRA @ KUNTHA	BASANTA KUMAR DAS	RAJKANIKA /183 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0006145/2020	PINTU NAIK	SARADA PRASAD DASH	KARANJIA /124 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0006146/2020	MANASRANJAN GIRI @ BUTU	L.N.SAHOO	NIRAKARPUR /97 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0006147/2020	SURENDRA KUMAR DAS @ BABULI	G.C.ROUT	NIRAKARPUR /97 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0006148/2020	T.MOHAN RAO @ TIRUMAI MOHAN RAO	S.K.DASH	MUNIGUDA /114 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0006149/2020	BIPIN MUNDA	AMITABH PRADHAN	NAKTIDEUL /25 /2019
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0006150/2020	TIRTHANKAR PATEL	BRUNDABAN ROUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0006151/2020	ROHIT KUMAR MALIK	PITAMBAR PANDA	SORO /228 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0006152/2020	BHIMA@ RADHESWAR DIGAL	B.P.CHHUALSINGH	TUMUDIBANDHA /70 /2019
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0006153/2020	BIDYADHAR HALDAR	PRASANTA KUMAR NANDA	CHITRAKONDA /52 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
35	BLAPL/0006154/2020	STATE OF ODISHA KOSA MADKAMI VS	PRASANTA KUMAR NANDA VS	// MATHILI /39 /2013 ()
36	BLAPL/0006155/2020	STATE OF ODISHA DHADIA BHOI VS	SURYA NARAYAN MISHRA VS	// PURI SADAR /49 /2020 ()
37	BLAPL/0006156/2020	STATE OF ODISHA SHIBARAM DAS @ SIBA @ SIBARAM DAS VS	S.K.BHANJADEO VS	// GANGAPUR (ASKA) /117 /2019 ()
38	BLAPL/0006157/2020	STATE OF ODISHA JASBIR BEEK VS	SANTOSH KUMAR KANUNGO VS	// RAGHUNATHPALI /143 /2020 ()
39	BLAPL/0006158/2020	STATE OF ODISHA RAJA @ RAJANDRA ROUT VS	DILLIP MOHANTY VS	// CHOUDWAR /167 /2020 ()
40	BLAPL/0006159/2020	STATE OF ODISHA ISTEKAR VS	RAJIB LOCHAN PATTNAIK VS	// MALKANGIRI /289 /2020 ()
41	BLAPL/0006160/2020	STATE OF ODISHA KHALID VS	RAJIB LOCHAN PATTNAIK VS	// MALKANGIRI /289 /2020 ()
42	BLAPL/0006161/2020	STATE OF ODISHA PARITOSH MANDAL @ BABU VS	RAJIB LOCHAN PATTNAIK VS	// MATHILI /106 /2020 ()
43	BLAPL/0006162/2020	STATE OF ODISHA HARIDAS BISWAS @ BAGHA BISWAS @ HIRANMAY BISWAS VS	RAJIB LOCHAN PATTNAIK VS	// MALKANGIRI /289 /2020 ()
44	BLAPL/0006163/2020	STATE OF ODISHA AJIT RANA VS	RAJIB LOCHAN PATTNAIK VS	// MALKANGIRI /289 /2020 ()
45	CMAPL/0000229/2020	STATE OF ODISHA UGRASEN MAHANTA VS	ADV VS	// // ()

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
46	CMAPL/0000230/2020	RAGHUNATH SAHOO VS STATE OF ORISSA	ADV VS	// 0 //
47	CMP/0000489/2020	INDRANI SAHA VS JAGANNATH NAYAK	ARJUNA CH. BEHERA VS	// 0 //
48	CMP/0000490/2020	ABHAYA KUMAR PRADHAN VS THE SECRETARY,GENERAL ADMINISTRATION DEPT.	S.S.JENA VS	// 0 //
49	CONTC/0003594/2020	RABINDRA KUMAR NAYAK VS ASHWINI KUMAR MISHRA	M/S T.K. KAMILA.P.K. NAYAK,H.B. DASH,A.C.R. DASH/ VS	// 0 //
50	CONTC/0003595/2020	RAMA MAHAKUDA VS SATYABRATA SAHU	ADV VS	// 0 //
51	CONTC/0003596/2020	GOPINATH SWAIN VS BIRANCHI NARAYAN MOHANTY	SITIKANT MISHRA VS	// 0 //
52	CONTC/0003597/2020	GANESH PARIDA VS BISHNUPADA SETHI	ADV VS	// 0 //
53	CONTC/0003598/2020	BIBHISHAN GANDA @ BIBHISHAN JAGADAL VS BISHNUPADA SETHI	R.N.MOHANTY VS	// 0 //
54	CONTC/0003599/2020	GOBINDA DIP VS BISHNUPADA SETHI	R.N.MOHANTY VS	// 0 //
55	CONTC/0003600/2020	BHIMA CHARAN MAJHI VS BISHNUPADA SETHI	ADV VS	// 0 //
56	CONTC/0003601/2020	BHASKAR KUMAR SABAT VS BISWAJIT MOHAPATRA	ADV VS	// 0 //
57	CONTC/0003602/2020	SANTANU KUMAR RAUL	ADV	//

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
58	CONTC/0003603/2020	JYOTIRMAYA RATH SASIREKHA PANDA	ADV	//
		VS	VS	()
59	CRLA/0000470/2020	ANIL KUMAR TRIPATHY DHOPA @ BANSHIDHAR BISWAL	SATYABRATA PRADHAN	//
		VS	VS	()
60	CRLMC/0001323/2020	STATE OF ODISHA TIRTHANKAR PATEL	BRUNDEBAN ROUT	//
		VS	VS	()
61	CRLMC/0001324/2020	STATE OF ODISHA RAKESH PATTANAIK	JUGALA KISHORE PANDA	//
		VS	VS	()
62	CRLMC/0001325/2020	STATE OF ORISSA RAMA CHANDRA GALEL@ANDRU	PRASANTA KUMAR NANDA	//
		VS	VS	()
63	CRLMC/0001326/2020	STATE OF ODISHA NALINI RANJAN JENA	PRASANTA KUMAR SAHOO	//
		VS	VS	()
64	CRLMP/0000974/2020	STATE OF ODISHA MANASH RANA	G.N.MISHRA	//
		VS	VS	()
65	CRLMP/0000975/2020	INSPECTOR IN CHARGE SIBA PRASAD ROUL	A.K.JENA	//
		VS	VS	()
66	CRLMP/0000976/2020	SUPERINTENDENT OF POLICE DEBESH MOHAPATRA	NARESH CH. JENA	//
		VS	VS	()
67	CRLMP/0000977/2020	STATE OF ODISHA MANOSMITA MAHAPATRA	MANAS CHAND	//
		VS	VS	()
68	CRLMP/0000978/2020	STATE OF ODISHA TIKI @ UMA BHOI	A.PATTANAIK	//
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
69	CRLMP/0000979/2020	STATE OF ODISHA MADHAB MISHRA VS	PRADEEP KUMAR KHUNTIA VS	// JODAPADAR /51 /2020 ()
70	CRLMP/0000980/2020	STATE OF ODISHA ANUPAMA SENAPATI VS	PRASANT KISHORE RAY VS	// / /0 ()
71	CRLMP/0000981/2020	STATE OF ODISHA GOLBADAN @ GULBADAN PATEL VS	SUSANTA KUMAR PRADHAN VS	// / /0 ()
72	CRLMP/0000982/2020	STATE OF ODISHA KAMAL PASARI VS	DAMODAR PATI VS	// / /0 ()
73	CRLMP/0000983/2020	UNION OF INDIA SUNIL SINKU VS	ARIJEET MISHRA VS	// MOHULDIHA /38 /2020 ()
74	LAA/0000019/2020	STATE OF ODISHA RUSHIMANI NIAL VS	S.K.JOSHI VS	// // ()
75	RVWPET/0000288/2020	THE SPECIAL LAND ACQUISITION STATE OF ORISSA VS	SR.STANDING COUNSEL (S AND ME) VS	// // ()
76	RVWPET/0000289/2020	GAYATRI PRADHAN AJAY BADA JENA VS	ADV VS	// // ()
77	WA/0000521/2020	COMMISSIONER, BHUBANESWAR MUNICIPAL CORPORATION STATE OF ODISHA VS	SR.STANDING COUNSEL(S AND ME) VS	// // ()
78	WA/0000522/2020	MANGAL MAJHI STATE OF ORISSA VS	SR.STANDING COUNSEL (S AND ME) VS	// // ()
79	WA/0000523/2020	CHANDRAMANI PARIDA NI9HAR RANJAN TRIPATHY VS	SUSANTA KUMAR DASH VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :02/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
80	WP(C)/0022116/2020	GYANENDRA KUMAR DASH VS STATE OF ODISHA	BIBHUDA NANDA MOHAPATRA VS	// 0 //
81	WP(C)/0022117/2020	AMIYA KUMAR BEHERA VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
82	WP(C)/0022118/2020	KISHORE CHANDRA JENA VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
83	WP(C)/0022119/2020	BINAYA KUMAR BISWAL VS STATE OF ODISHA	SHASHI BHUSAN BISWAL VS	// 0 //
84	WP(C)/0022120/2020	SURAJ PATI VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
85	WP(C)/0022121/2020	KABITARANI DAS VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
86	WP(C)/0022122/2020	LINGARAJ PATTANAYAK VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
87	WP(C)/0022123/2020	SANJUKTA KUMARI SAHOO VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
88	WP(C)/0022124/2020	PRABHAT KUMAR DASH VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
89	WP(C)/0022125/2020	SUKANTA KUMAR ROUT VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
90	WP(C)/0022126/2020	LOPAMUDRA BARIK VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
91	WP(C)/0022127/2020	PRASANTA KUMAR MAHAPATRA	SABYASACHI MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0022128/2020	ASHOK KUMAR BHOI	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0022129/2020	DILLIP KUMAR NAYAK	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
94	WP(C)/0022130/2020	LALATA KESHARI BAIRIGANJAN	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0022131/2020	BIREN KUMAR BEHERA	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
96	WP(C)/0022132/2020	PRATIMA DEI	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
97	WP(C)/0022133/2020	V.PARBATI	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0022134/2020	DILLIP KUMAR MOHAPATRA	CHITTARANJAN PATTNAIK	//
		VS	VS	0
		THE STATE OF ODISHA		//
99	WP(C)/0022135/2020	SURENDRA GIRI	CHITTARANJAN PATTNAIK	//
		VS	VS	0
		THE STATE OF ODISHA		//
100	WP(C)/0022136/2020	NIRANJAN SANDHIBIGRAHA	CHITTARANJAN PATTNAIK	//
		VS	VS	0
		THE STATE OF ODISHA		//
101	WP(C)/0022137/2020	RAMESH CHANDRA PATRA	CHITTARANJAN PATTNAIK	//
		VS	VS	0
		THE STATE OF ODISHA		//
102	WP(C)/0022138/2020	RATNAKAR KHUNTIA	CHITTARANJAN PATTNAIK	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
103	WP(C)/0022139/2020	THE STATE OF ODISHA MANI SANKAR RAY VS	KRISHNA CHANDRA SAHU VS	// // 0
104	WP(C)/0022140/2020	STATE OF ODISHA BHAGIRATHI PATRA VS	CHITTARANJAN PATTNAIK VS	// // 0
105	WP(C)/0022141/2020	THE STATE OF ODISHA BIKASH KUMAR MALLICK VS	SASWAT KUMAR ACHARYA VS	// // 0
106	WP(C)/0022142/2020	DIRECTORATE OF SECONDARY EDUCATION, BHUBANESWAR SUKANTI LATA JENA VS	CHITTARANJAN PATTNAIK VS	// // 0
107	WP(C)/0022143/2020	THE STATE OF ODISHA SASHIBHUSAN MUNDA VS	CHITTARANJAN PATTNAIK VS	// // 0
108	WP(C)/0022144/2020	AUTHORIZED OFFICER SRIRAM TRANSPORT FINANCE LTD. PRATIVA RANI CHAND VS	CHITTARANJAN PATTNAIK VS	// // 0
109	WP(C)/0022145/2020	THE STATE OF ODISHA MONI PUJARI VS	KRISHNA CHANDRA SAHU VS	// // 0
110	WP(C)/0022146/2020	STATE OF ODISHA MR. UMAKANTA BEHERA VS	SASWAT KUMAR ACHARYA VS	// // 0
111	WP(C)/0022147/2020	CHAIRMAN CUM MANAGING DIRECTOR TRINATH SAHU VS	BAIBASWATA PANIGRAHI VS	// // 0
112	WP(C)/0022148/2020	STATE OF ODISHA SANDHYA RANI THAMARA VS	KRISHNA CHANDRA SAHU VS	// // 0
113	WP(C)/0022149/2020	STATE OF ODISHA PABITRA MOHAN PRADHAN VS	SIBA PRASAD PATI VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :02/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
114	WP(C)/0022150/2020	SUJEET KUMAR PANGI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
115	WP(C)/0022151/2020	DILLIP KUMAR PANDA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
116	WP(C)/0022152/2020	UMA CHARAN PADHY VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
117	WP(C)/0022153/2020	AMULYA KUMAR PANIGRAHI VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
118	WP(C)/0022154/2020	NIRUPAMA SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
119	WP(C)/0022155/2020	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	KHIROD K.ROUT VS	// 0 //
120	WP(C)/0022156/2020	SRANDHANJALI DUTTA VS STATE OF ODISHA	B.S.DASPANDA VS	// 0 //
121	WP(C)/0022157/2020	BIRENDRA KUMAR BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
122	WP(C)/0022158/2020	AJIT KUMAR DEBTA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
123	WP(C)/0022159/2020	KANDURI CHARAN NAYAK @ KANDURI NAYAK VS STATE OF ODISHA	B.K.NAYAK VS	// 0 //
124	WP(C)/0022160/2020	SUBRAT KUMAR NAYAK VS CBSE	B.K.NAYAK VS	// 0 //
125	WP(C)/0022161/2020	PRAMASILA BHUYAN	K.P.MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
126	WP(C)/0022162/2020	THE COMMISSIONER CUM SECRETARY TO GOVT S AND ME DEPTT BINOD PANDIT	IPSIT AROBIND ACHARYA	//
		VS	VS	0
127	WP(C)/0022163/2020	STATE OF ODISHA MANOJ KUMAR NAYAK	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
128	WP(C)/0022164/2020	STATE OF ODISHA HARIPRIYA NAG @ GOUDA	BHASKAR SAMANTARAY	//
		VS	VS	0
129	WP(C)/0022165/2020	STATE OF ODISHA MANORANJAN BAG @ GOUDA	BHASKAR SAMANTARAY	//
		VS	VS	0
130	WP(C)/0022166/2020	STATE OF ODISHA ARTATRANA BEHERA	IPSIT AROBINDA ACHARYA	//
		VS	VS	0
131	WP(C)/0022167/2020	STATE OF ODISHA RUTURAJ NAG	BHASKAR SAMANTARAY	//
		VS	VS	0
132	WP(C)/0022168/2020	STATE OF ODISHA KIRTI NAG	BHASKAR SAMANTARAY	//
		VS	VS	0
133	WP(C)/0022169/2020	STATE OF ODISHA AKHURI MAJHI	BHASKAR SAMANTARAY	//
		VS	VS	0
134	WP(C)/0022170/2020	STATE OF ODISHA NAMITA @ NAMATA BEHERA	BHASKAR SAMANTARAY	//
		VS	VS	0
135	WP(C)/0022171/2020	STATE OF ODISHA PITAMBAR LENKA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
136	WP(C)/0022172/2020	STATE OF ORISSA DAMBARUDHAR BEHERA	BHASKAR SAMANTARAY	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :02/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
137	WP(C)/0022173/2020	STATE OF ODISHA SANTOSH KUMAR ROUTRAY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
138	WP(C)/0022174/2020	STATE OF ORISSA LAXMAN MAJHI VS	BHASKAR SAMANTARAY VS	// // 0
139	WP(C)/0022175/2020	STATE OF ODISHA SATRUGHNA KUMAR SINGH VS	PRITAM KUMAR MOHANTY VS	// // 0
140	WP(C)/0022176/2020	UNION OF INDIA PADMINI MAJHI VS	BHASKAR SAMANTARAY VS	// // 0
141	WP(C)/0022177/2020	STATE OF ODISHA SUGUDA MURMU VS	AMIYA KUMAR MOHANTY(A) VS	// // 0
142	WP(C)/0022178/2020	STATE OF ODISHA TRILOCHAN DASH VS	HARIPAD MOHANTY VS	// // 0
143	WP(C)/0022179/2020	STATE OF ODISHA SURYAKANTA MOHANTY VS	RITA SINGH VS	// // 0
144	WP(C)/0022180/2020	THE STATE OF ODISHA PRASANTA PARHI VS	SWARUP KUMAR PATNAIK VS	// // 0
145	WP(C)/0022181/2020	STATE OF ODISHA BIBEKANANDA MOHANTY VS	HEMANTA KUMAR MUND VS	// // 0
146	WP(C)/0022182/2020	STATE OF ODISHA SK.KALIM VS	AMIT PRASAD BOSE VS	// // 0
147	WP(C)/0022183/2020	STATE OF ODISHA DR.KANAK ROUT VS DEPUTY REGISTRAR ORISSA ADMINISTRATIVE TRIBUNAL	S.P.NATH VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :02/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0022184/2020	L.TIRUMALA VS STATE OF ODISHA	SUMANTA KU.NAYAK VS	// 0 //
149	WP(C)/0022185/2020	DAKA SINGH MAJHI VS STATE OF ODISHA	SURYAKANTA DASHMOHAPATRA VS	// 0 //
150	WP(C)/0022186/2020	M/S.SREE METALIKS LTD. VS REGIONAL TRANSPORT OFFICER BARBIL	SIDHARTHA RAY VS	// 0 //
151	WP(C)/0022187/2020	MANORANJAN SAHOO VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	// 0 //
152	WP(C)/0022188/2020	SK.SAJID HUSSAIN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// 0 //
153	WP(C)/0022189/2020	SK.TAREQUE HUSSAIN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// 0 //
154	WP(C)/0022190/2020	SURYA KUMAR MEHER VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
155	WP(C)/0022191/2020	PUSPALATA SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
156	WP(C)/0022192/2020	CHITTARANJAN MOHANTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
157	WP(C)/0022193/2020	NATIONAL INSURANCE CO.LTD VS NIRANJAN GHOSH	ANUPAM DASH VS	// 0 //
158	WP(C)/0022194/2020	KALANDI CHARAN NATH VS STATE OF ODISHA	NAGEN KUMAR BARICK VS	// 0 //
159	WP(C)/0022195/2020	NIHAR RANJAN TRIPATHY	SUSANTA KUMAR DASH	//

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0022196/2020	M/S.JINDAL STEEL AND POWER LIMITED	SUDARSAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0022197/2020	DHANANJAYA PANDAB	SUDARSHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0022198/2020	DHIRENDRA ROUT	PRAKASH K.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0022199/2020	AJAY KUMAR MOHANTA	LALATENDU KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0022200/2020	EMVEESS CALLISTO JV.	AVIJIT PATNAIK	//
		VS	VS	0
		MAHANADI COALFIELDS LIMITED		//
165	WP(C)/0022201/2020	RAJIB ROURTRAY	GURU PRASAD PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0022202/2020	SUBODH KUMAR PRADHAN	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0022203/2020	AMARNATH BAKSHI	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0022204/2020	JAYA RAMA MAHARANA	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0022205/2020	KUMUDINI JENA	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0022206/2020	GOPAL CHANDRA SAHU	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :02/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0022207/2020	STATE OF ODISHA RANGALATA MALLICK VS	GURU PRASAD PATNAIK VS	// // 0
172	WP(C)/0022208/2020	STATE OF ODISHA RAJEEBA KUMAR DUTTA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
173	WP(C)/0022209/2020	STATE OF ODISHA RAJA KISHORE SAHOO VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
174	WP(C)/0022210/2020	GOVERNMENT OF ODISHA BAURI BARAL VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
175	WP(C)/0022211/2020	STATE OF ODISHA RAJKISHORE ROUT VS	GURU PRASAD PATNAIK VS	// // 0
176	WP(C)/0022212/2020	STATE OF ODISHA PRASANTA PRADHAN VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
177	WP(C)/0022213/2020	STATE OF ODISHA DAMODAR SAMAL VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
178	WP(C)/0022214/2020	STATE OF ODISHA PRADEEP KUAMR RAY VS	GURU PRASAD PATNAIK VS	// // 0
179	WP(C)/0022215/2020	STATE OF ODISHA PRADEEP BEHERA VS	ANJAN KUMAR BISWAL VS	// // 0
180	WP(C)/0022216/2020	STATE OF ODISHA BIRABAR SENAPATI VS	SHASHI BHUSAN JENA VS	// // 0
181	WP(C)/0022217/2020	STATE OF ODISHA BIJAY KUMAR BEHERA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :02/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0022218/2020	PRADYUMNA KUMAR SETHI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
183	WP(C)/0022219/2020	FAKIR MOHAN SAHU VS STATE OF ODISHA	PRAMOD KUMAR MISHRA VS	// 0 //
184	WP(C)/0022220/2020	PAHALI PARIJA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
185	WP(C)/0022221/2020	MOHURABARA MAHANTA VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //
186	WP(C)/0022222/2020	BINAYA KALTA@BINAYA KU. KALTA VS ZONAL MANAGER, BANK OF BARODA	SUSHANTA KUMAR JOSHI VS	// 0 //
187	WP(C)/0022223/2020	SANTOSH KUMAR SETHY VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //
188	WP(C)/0022224/2020	MOHAMMED TAZZMUL HUSSEN VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
189	WP(C)/0022225/2020	AMARNATH NAYAK VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
190	WP(C)/0022226/2020	RUDRA NARAYAN MISHRA VS STATE OF ODISHA	DILLIP KUMAR SAHOO VS	// 0 //
191	WP(C)/0022227/2020	PRABHASINI BEHERA VS STATE OF ODISHA	RAMAKANTA PANDA VS	// 0 //
192	WP(C)/0022228/2020	EKAMRA HAAT SLIPI SANGHA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
193	WP(C)/0022229/2020	PABITRA BISWAL	GYANENDRA CHANDRA SWAIN	//

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UNION OF INDIA		//
194	WP(C)/0022230/2020	SUMIT KUMAR BISHI	KARUNAKAR RATH	//
		VS	VS	0
		SECRETARY BOARD OF SECONDARY EDUCATION		//
195	WP(C)/0022231/2020	RENUBALA KHUNTIA	S.D.ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0022232/2020	HEMANTA KUMAR DIHUDI	S.P.NATH	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0022233/2020	RABINDRA KUMAR PANIGRAHY	S.D.ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0022234/2020	TAPAN KUMAR DAS	BASUDEV PUJARI	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0022235/2020	SAPAN KUMAR DAS	BASUDEV PUJARI	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0022236/2020	SUKLAL SAHOO	G.S.NAMTOAR	//
		VS	VS	0
		MAMATA SAHOO		//
201	WP(C)/0022237/2020	DINESH KUMAR MISHRA	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0022238/2020	RANKANIDHI NAYAK	SUVASHISH PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0022239/2020	DHRUBA CHARAN KAR	SUVASHISH PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0022240/2020	RASHMI REKHA PRADHAN	SUVASHISH PATTANAIAK	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :02/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0022241/2020	STATE OF ODISHA LAXMIDHAR BEHERA VS	S.K.BHANJADEO VS	// // 0
206	WP(C)/0022242/2020	STATE OF ODISHA BISWA BHUSAN PARIDA VS	JATINDRA KUMAR MOHAPATRA VS	// // 0
207	WP(C)/0022243/2020	STATE OF ODISHA M/S.PATI POWER CONSTRUCTION VS	SISIR DAS VS	// // 0
208	WP(C)/0022244/2020	STATE OF ODISHA SANTOSH KUMAR SWAIN VS	D.R.SWAIN VS	// // 0
209	WP(C)/0022245/2020	STATE OF ODISHA SANATAN NAYAK VS	DINESH KUMAR MOHANTY VS	// // 0
210	WP(C)/0022246/2020	REGISTRAR OF COOPERATIVE SOCIETIES RAMA KRUSHNA SINGH VS	ANIRUDHA DAS VS	// // 0
211	WP(C)/0022247/2020	COLLECTOR AND DIST.MAGISTRATE MAYURBHANJ MD.ANWAR VS	RAJIV KUMAR MAHANTA VS	// // 0
212	WP(C)/0022248/2020	STATE OF ODISHA BOROGNA SREERAM VS	RAJJEET ROY VS	// // 0
213	WP(C)/0022249/2020	STATE OF ODISHA DEBABRATA SAHOO VS	SANJAY KUMAR PATTANAIK VS	// // 0
214	WP(C)/0022250/2020	STATE OF ODISHA BISHNU CHARAN BEHERA VS	GURU PRASAD PATTNAIK VS	// // 0
215	WP(C)/0022251/2020	STATE OF ODISHA JANAKA BARIHA VS	SAROJ KUMAR MOHANTY VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0022252/2020	DR.BANDITA DASH VS STATE OF ODISHA	PITAMBAR ACHARYA VS	// 0 //
217	WP(C)/0022253/2020	NARENDRANATH SETHI VS STATE OF ODISHA	GURU PRASAD PATNAIK VS	// 0 //
218	WP(C)/0022254/2020	BASANTA MOHAPATRA VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	// 0 //
219	WP(C)/0022255/2020	PRAMILA TRIPATHY VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
220	WP(C)/0022256/2020	PRADEEP GANIK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
221	WP(C)/0022257/2020	SURYAKANTI NAYAK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
222	WP(C)/0022258/2020	GOPESH PANDA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
223	WP(C)/0022259/2020	RENUKA SATPATHY VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
224	WP(C)/0022260/2020	GAYATRI DASH VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
225	WP(C)/0022261/2020	AKHIL KUMAR GARNAIK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
226	WP(C)/0022262/2020	SASMITA SAHU VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
227	WP(C)/0022263/2020	RINARANI DANTA	K.K.SWAIN	//

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
228	WP(C)/0022264/2020	LAXMIDHAR BEHERA	K.K.SWAIN	//
		VS	VS	()
		STATE OF ODISHA		//
229	WP(C)/0022265/2020	SURENDRA KUMAR SUNA	K.K.SWAIN	//
		VS	VS	()
		STATE OF ODISHA		//
230	WP(C)/0022266/2020	KESHAB CHANDRA NAIK	K.K.SWAIN	//
		VS	VS	()
		STATE OF ODISHA		//
231	WP(C)/0022267/2020	LAXMIDHAR SAHOO	K.K.SWAIN	//
		VS	VS	()
		STATE OF ODISHA		//
232	WP(C)/0022268/2020	SUKANTA KUMAR SWAIN	K.K.SWAIN	//
		VS	VS	()
		STATE OF ODISHA		//
233	WP(C)/0022269/2020	PADMA LOCHAN SARANGI	K.K.SWAIN	//
		VS	VS	()
		STATE OF ODISHA		//
234	WPCRL/0000088/2020	BASANTI BEHERA	JYOTIRMAYA SAHOO	BEGUNIA P.S. /0120 /2020
		VS	VS	()
		SUPERINTENDENT OF POLICE, KHURDA		//
235	WPCRL/0000089/2020	SATCHIDANANDA MAHAPATRA	Lingaraj Sarangi	//0
		VS	VS	()
		COMMERCE TRANSPORT		//
236	ABLAPL/0010530/2020	BALARAM BARIK	P.R.MISHRA	RAGHUNATHPUR /129 /2020
		VS	VS	()
		STATE OF ODISHA		//
237	ABLAPL/0010531/2020	PRADEEP KUMAR BEHERA	P.R.CHHATOI	MAHILA P.S.(BBSR) /40 /2020
		VS	VS	()
		STATE OF ODISHA		//
238	ABLAPL/0010532/2020	RAJIB PATNAIK @ RAJIB KUMAR PATNAIK	NIRAMAL KISHORE RATH	MAHILA P.S.(BBSR) /111 /2019
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	ABLAPL/0010533/2020	STATE OF ODISHA GANGADHAR BEHERA VS	P.R.CHHATOI VS	// MAHILA P.S.(BBSR) /40 /2020 ()
240	ABLAPL/0010534/2020	STATE OF ODISHA PURNACHANDRA BARIK VS	DHARMENDRA SETHY VS	// NILGIRI /283 /2020 ()
241	ABLAPL/0010535/2020	STATE OF ODISHA JAY KISHAN BARIK VS	DHARMENDRA SETHY VS	// NILGIRI /242 /2020 ()
242	ABLAPL/0010536/2020	STATE OF ODISHA DEBABRATA BHANJA VS	DEBASIS TRIPATHY VS	// / /0 ()
243	ABLAPL/0010537/2020	STATE OF ODISHA ANI @ ANITA JENA VS	SOUBHAGYA KUMAR DASH VS	// GHASIPURA /55 /2020 ()
244	ABLAPL/0010538/2020	STATE OF ODISHA ABHAYA KUMAR JENA @ DHADU VS	DEBASIS TRIPATHY VS	// BALANGA /65 /2020 ()
245	ABLAPL/0010539/2020	STATE OF ODISHA BIJAYA BISWAL @ BIJAY BISWAL VS	PARTHA SARATHI DAS VS	// KEONJHAR TOWN /205 /2020 ()
246	ABLAPL/0010540/2020	STATE OF ODISHA ARJUNA PALEI VS	RANJAN KUMAR PRADHAN VS	// PURI SADAR /58 /2020 ()
247	ABLAPL/0010541/2020	STATE OF ODISHA SAROJ KUMAR PANDA VS	G.N.MISHRA VS	// INDUSTRIAL /110 /2020 ()
248	ABLAPL/0010542/2020	STATE OF ODISHA BABAJI DAS VS	PRAMOD KUMAR JENA VS	// BASTA /155 /2020 ()
249	ABLAPL/0010543/2020	STATE OF ODISHA RAHUL ROUT VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// DHENKANAL SADAR /241 /2020 () //

ORISSA HIGH COURT**FILING REPORT AS ON :02/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	ABLAPL/0010544/2020	JAYABIHARI SAHU VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	barpalli /241 /2020 () //
251	ABLAPL/0010545/2020	KARUNAKAR ARUK VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BHANDARIPOKHARI /148 /2020 () //
252	ABLAPL/0010546/2020	ACHYUTANANDA RATH VS STATE OF ODISHA	BISWARANJAN DALAI VS	MAHANGA /184 /2020 () //
253	ABLAPL/0010547/2020	KESHARI ESTATE PVT. LTD. VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	/ /0 () //
254	ABLAPL/0010548/2020	RABI NARAYAN ROUT VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	BALIANTA P.S. /176 /2020 () //
255	ABLAPL/0010549/2020	LUCKY MALLICK VS STATE OF ODISHA	SUSHANTA KU. SAMANTARAY VS	CHAULIAGANJA /279 /2020 () //
256	ABLAPL/0010550/2020	PADMANABH PANDAB @ PADA PANDAB VS STATE OF ODISHA	S.MOHANTY VS	AUL /160 /2020 () //
257	ABLAPL/0010551/2020	SUBHIE PRASIDH KUMAR SAMAL VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	JAGATPUR /321 /2020 () //
258	ABLAPL/0010552/2020	AKSHAYA KUMAR NAYAK VS STATE OF ODISHA	JEETENDRA SAHU VS	KESINGA /188 /2020 () //
259	ABLAPL/0010553/2020	CHANDAN KUMAR SAHA VS STATE OF ODISHA	S.MOHAPATRA VS	BHADRAK TOWN /191 /2020 () //
260	ABLAPL/0010554/2020	BRUNDABAN KHATEI @ DAKUNA VS STATE OF ODISHA	P.B.MOHAPATRA VS	BASELI SAHI PS /197 /2020 () //
261	ABLAPL/0010555/2020	SUJATA PANDA	P.B.MOHAPATRA	BALASORE TOWN /182 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
262	ABLAPL/0010556/2020	DR. DILIP N. PRASAD	DILIP KUMAR SAHU	JHARSUGUDA /581 /2020
		VS	VS	()
		STATE OF ODISHA		//
263	ABLAPL/0010557/2020	ROSHAN KUMAR PANDA	BIJAYA KUMAR RAGADA	MAHILA P.S. BUXIBAZAR /52 /2020
		VS	VS	()
		STATE OF ODISHA		//
264	ABLAPL/0010558/2020	PRAVAS KUMAR SAMANTARAY	RAKESH KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
265	ABLAPL/0010559/2020	PRAVAS KUMAR SAMANTARAY @GEMETA	RAKESH KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
266	ABLAPL/0010560/2020	JUDHISTIRA MOHAPATRA	BIBHUTI BHUSAN BEHERA	KANDHEIGOLE /139 /2020
		VS	VS	()
		STATE OF ODISHA		//
267	ABLAPL/0010561/2020	BISHNU CHARAN MOHAPATRA	BIBHUTI BHUSAN BEHERA	KANDHEIGOLE /139 /2020
		VS	VS	()
		STATE OF ODISHA		//
268	ABLAPL/0010562/2020	SUSANTA PRADHAN	RAMDAS ACHARY	JANKIA P.S. /176 /2020
		VS	VS	()
		STATE OF ODISHA		//
269	ABLAPL/0010563/2020	RABINDRA SENAPATI	BISWAJIT MOHANTY	JAGANNATHA PRASAD /167 /2020
		VS	VS	()
		STATE OF ODISHA		//
270	ABLAPL/0010564/2020	ANIMESH GHOSH	AMULYA RATNA PANDA	INDUSTRIAL /7 /2018
		VS	VS	()
		STATE OF ODISHA		//
271	ABLAPL/0010565/2020	BISWAJIT DHUPAL	DIBYAJYOTI SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
272	ABLAPL/0010566/2020	RUSAVA NAIK	AMIT KUMAR NATH	CHHENDIPADA /259 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	ABLAPL/0010567/2020	STATE OF ODISHA NIRANJAN MAZUMDAR VS	BASANTA KUMAR DAS VS	// KALIMELA /97 /2020 ()
274	ABLAPL/0010568/2020	STATE OF ODISHA PRITI RANJAN PATNAIK @ DIPTI VS	S.N.BISWAL VS	// JATNI P.S. /257 /2020 ()
275	ABLAPL/0010569/2020	STATE OF ODISHA P NOOKARAJU VS	P.K.BEHERA VS	// KONARK /109 /2020 ()
276	ABLAPL/0010570/2020	STATE OF ODISHA SURATHI MALIK @ SURATI MALIK VS	U.K.LENKA VS	// BASUDEVPUR /221 /2020 ()
277	ABLAPL/0010571/2020	STATE OF ODISHA AKSHAYA KUMAR BARIK VS	UDIT RANJAN JENA VS	// / /0 ()
278	ABLAPL/0010572/2020	STATE OF ODISHA SANTOSH SAHU VS	SRIKANTA PANDA VS	// KABISURYANAGAR (KODALA) /320 /2019 ()
279	ABLAPL/0010573/2020	STATE OF ODISHA MADAN @ MADAN MOHAN BEHERA VS	PARSURAM DAS VS	// CUTTACK SADAR /418 /2020 ()
280	ABLAPL/0010574/2020	STATE OF ODISHA SANTOSH SAHU VS	SRIKANTA PANDA VS	// KABISURYANAGAR (KODALA) /316 /2019 ()
281	ABLAPL/0010575/2020	STATE OF ODISHA BELALASEN SAHU @ BELALA SAHU VS	SRIKANTA PANDA VS	// KABISURYANAGAR (KODALA) /315 /2019 ()
282	ABLAPL/0010576/2020	STATE OF ODISHA ABHAYA NAYAK VS	SEVATI SOREN VS	// MOTANGA /241 /2007 ()
283	ABLAPL/0010577/2020	STATE OF ODISHA HARENDRA MAJHI @ HARI VS STATE OF ODISHA	J.K.KHUNTIA VS	// BALASORE TOWN /193 /2020 () //

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	ABLAPL/0010578/2020	SRITAM SEN VS STATE OF ODISHA	J.K.KHUNTIA VS	BALASORE TOWN /183 /2020 () //
285	ABLAPL/0010579/2020	SRIDHAR BEHERA@SIRIA VS STATE OF ODISHA	LALITENDU MISHRA VS	NARASINGHPUR /229 /2020 () //
286	ABLAPL/0010580/2020	MAHANANDA MONDAL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KALIMELA /186 /2019 () //
287	ABLAPL/0010581/2020	DUKHISHYAM SAHOO VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	CUTTACK SADAR /308 /2020 () //
288	ABLAPL/0010582/2020	MAHESWAR MALIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	NIHALPRASAD /96 /2020 () //
289	ABLAPL/0010583/2020	HEMANTA KUMAR JENA @ LITU VS STATE OF ODISHA	RAMA CHANDRA RAY VS	JENAPUR /271 /2020 () //
290	ABLAPL/0010584/2020	BISWANATH SETHI VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BASTA /178 /2020 () //
291	ABLAPL/0010585/2020	LIYAMAT @ NIYAMAT HAZARI VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /205 /2020 () //
292	ABLAPL/0010586/2020	SURESH KANDI @ SURIA VS STATE OF ODISHA	ANURAG PATI VS	NIALI /202 /2020 () //
293	ABLAPL/0010587/2020	BENUDHAR MALLICK VS STATE OF ODISHA	TAPAN KUMAR SWAIN VS	BALIANTA P.S. /211 /2019 () //
294	ABLAPL/0010588/2020	AMIYA RANJAN SETHI @ AMIYA SETHI @ NABURIA VS STATE OF ODISHA	SURAKANTA DWIBEDI VS	RANPUR /242 /2020 () //
295	ABLAPL/0010589/2020	SURESSH PENTHEI	AMIT KUMAR NATH	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
296	ABLAPL/0010590/2020	STATE OF ODISHA PRAKASH NAYAK	S.ROUT	// MAHANGA /183 /2020
		VS	VS	()
297	ABLAPL/0010591/2020	STATE OF ODISHA ABDUL SALIM	JAGABANDHU SAHU	// SUNDARGARH SADAR /177 /2020
		VS	VS	()
298	WPC(OA)/0001976/2017	STATE OF ODISHA GAYATRI SAMAL	M/S.R.K.BISOI	// //
		VS	VS	()
299	WPC(OAC)/0000925/2018	STATE OF ODISHA NITYANANDA BEHERA	M/S.ANIL KUMAR BEHERA	// //
		VS	VS	()
300	WPC(OAC)/0001046/2009	STATE OF ODISHA USHARANI MOHAPATRA	M/S.K.K.SWAIN	// //
		VS	VS	()
301	CONTC(CPC)/0000162/2016	STATE OF ODISHA CHHABINDRA KUMAR BEHERA	M/S.HARA PRASAD RATH	// //
		VS	VS	()
302	CONTC(CPC)/0000299/2016	STATE OF ODISHA ABHAYA KUMAR MUDULI	M/S.GYANENDRA CHANDRA SWAIN	// //
		VS	VS	()
303	RVWPET(RPC)/0000005/2019	STATE OF ODISHA ABHAYA KUMAR MUDULI	M/S. GYANENDRA CHANDRA SWAIN	// //
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :02/09/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	9/2020 BLAPL/3523/2020	SK.BABU-MP	RANJAN KUMAR NAYAK
2	10/2020 BLAPL/5192/2020	KHIMUDU SIVA @ KHIMUDI SIBA-MP	PRASANTA KUMAR SAHOO
3	11/2020 BLAPL/2950/2020	RAJESH SATNAMI-MP	SARAT KUMAR JENA, M/S. ASUTOSH MISHRA,P.K.SA
4	12/2020 BLAPL/8679/2019	JAYA SINGH-MP	PRANGNYANANDA PATTNAIK
5	16/2020 WPC(OA)/1976/2017	GAYATRI SAMAL-MP	M/S.R.K.BISOI
6	19/2020 CONTC(CPC)/162/2016	CHHABINDRA KUMAR BEHERA-MP	M/S.HARA PRASAD RATH
7	50/2020 LAA/19/2020	RUSHIMANI NIAL-MP	S.K.JOSHI
8	132/2020 CONTC/173/2020	BIJAYA KU.PANDA-MP	PRABIR KUMAR RAY
9	147/2020 CRLMP/979/2020	MADHAB MISHRA-MP	PRADEEP KUMAR KHUNTIA
10	465/2020 RVWPET/288/2020	STATE OF ORISSA-MP	SR.STANDING COUNSEL (S AND ME)
11	478/2020 CMP/490/2020	ABHAYA KUMAR PRADHAN-MP	S.S.JENA
12	592/2020 FAO/864/2019	SUSANTA KU.SAHOO-MP	M/S SATYABRATA MOHANTY.S.S. MOHAPATRA,P.K.I
13	812/2020 BLAPL/1931/2020	KARTIKA MAJHI-MP	SANTOSH KUMAR SAMANTRAY
14	813/2020 BLAPL/3063/2020	SADIK MOHAMMED @ SK SADIK MOHAMMED-MP	PRAVASH CHANDRA JENA
15	814/2020 BLAPL/6034/2020	MANAS KUMAR DALEI @ RAKESH-MP	SANJAY KUMAR DAS
16	815/2020 BLAPL/11345/2019	ANANDA SAHOO-MP	ARUN KUMAR BUDHIA
17	816/2020 BLAPL/5795/2020	HRUDANANDA JAYASINGH @ BABUNA @ BABULI-MP	RASHMI KANTA ACHARYA
18	817/2020 BLAPL/7749/2019	MUNA@AJIT MISHRA-MP	SAMARENDRA MOHANTY
19	818/2020 BLAPL/9909/2019	PRAFULLA JENA-MP	ANIRUDHA DAS
20	819/2020 BLAPL/6108/2020	ADHIRA KUMAR MOHANTY-MP	S.K.BHANJADEO
21	820/2020 BLAPL/3523/2020	SK.BABU-MP	RANJAN KUMAR NAYAK
22	821/2020 BLAPL/5192/2020	KHIMUDU SIVA @ KHIMUDI SIBA-MP	PRASANTA KUMAR SAHOO
23	822/2020 BLAPL/2950/2020	RAJESH SATNAMI-MP	SARAT KUMAR JENA, M/S. ASUTOSH MISHRA,P.K.SA
24	823/2020 BLAPL/8679/2019	JAYA SINGH-MP	PRANGNYANANDA PATTNAIK
25	847/2020 CRLMC/1324/2020	RAKESH PATTANAIAK-MP	JUGALA KISHORE PANDA
26	848/2020	NALINI RANJAN JENA-MP	PRASANTA KUMAR SAHOO

27	CRLMC/1326/2020 898/2020 CRLA/373/2012	DILLU@DILLIP KUMAR-MP	M/S.KASHINATH PATTANAİK
28	899/2020 CRLA/732/2019	BALAKRISHNA MAHAPATRA @KABULI-MP	ANIRUDHA DAS
29	1031/2020 MACA/515/2020	THE ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
30	1095/2020 WA/492/2020	M/S KALINGA COMMERCIAL CORPORATION LTD.-MP	AMITA PANDA
31	1096/2020 WA/522/2020	STATE OF ORISSA-MP	SR.STANDING COUNSEL (S AND ME)
32	1097/2020 WA/522/2020	STATE OF ORISSA-MP	SR.STANDING COUNSEL (S AND ME)
33	1098/2020 WA/522/2020	STATE OF ORISSA-MP	SR.STANDING COUNSEL (S AND ME)
34	1099/2020 WA/522/2020	STATE OF ORISSA-MP	SR.STANDING COUNSEL (S AND ME)
35	1100/2020 WA/521/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL(S AND ME)
36	1101/2020 WA/521/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL(S AND ME)
37	1102/2020 WA/521/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL(S AND ME)
38	1103/2020 WA/521/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL(S AND ME)
39	1104/2020 WA/523/2020	NI9HAR RANJAN TRIPATHY-MP	SUSANTA KUMAR DASH
40	1105/2020 WA/197/2020	SUSHMI SUPRIYA MOHAPATRA-MP	SAMEER KUMAR DAS
41	10060/2020 WP(C)/22120/2020	SURAJ PATI-MP	DEBASIS TRIPATHY
42	10061/2020 WP(C)/14184/2020	RABINDRA KUMAR SAHOO-MP	DEBASIS TRIPATHY
43	10062/2020 WP(C)/14304/2019	BANAMALI NAYAK-MP	M/S.AUROVINDA MOHANTY
44	10063/2020 WP(C)/19365/2020	SARAT CHANDRA JENA-MP	PRADEEP KUMAR DAS
45	10064/2020 WP(C)/4727/2017	MAHAVIR PRASAD RAM-MP	M/S.PRAFULLA KU.RATH
46	10065/2020 WP(C)/20079/2020	OM MAA MANGALA SHG-MP	MANOJ KUMAR PATI
47	10066/2020 WP(C)/22139/2020	MANI SANKAR RAY-MP	KRISHNA CHANDRA SAHU
48	10067/2020 WP(C)/22143/2020	SASHIBHUSAN MUNDA-MP	CHITTARANJAN PATTNAİK
49	10068/2020 WP(C)/22145/2020	MONI PUJARI-MP	KRISHNA CHANDRA SAHU
50	10069/2020 WP(C)/22148/2020	SANDHYA RANI THAMARA-MP	KRISHNA CHANDRA SAHU
51	10070/2020 WP(C)/22147/2020	TRINATH SAHU-MP	BAIBASWATA PANIGRAHI
52	10071/2020 WP(C)/22150/2020	SUJEET KUMAR PANGI-MP	KRISHNA CHANDRA SAHU
53	10072/2020 WP(C)/22151/2020	DILLIP KUMAR PANDA-MP	TRILOCHAN NANDA
54	10073/2020 WP(C)/22156/2020	SRANDHANJALI DUTTA-MP	B.S.DASPANDA
55	10074/2020 WP(C)/2293/2020	MAA JAGATJANANI INFRASTRUCTURE PVT.LTD.-MP	M/S.PRAVAKAR BEHERA
56	10075/2020 WP(C)/7866/2018	BARIPADA URBAN CO-OPERATIVE BANK LTD.,BARIPADA-MP	M.M.RAMAKANTA MOHANTY,M/S.U.R.BASTIA, MR. JA
57	10076/2020 WP(C)/7337/2008	FAKIR JNA-MP	M/S.SANKARSAN RATH

58	10077/2020 WP(C)/22161/2020	PRAMASILA BHUYAN-MP	K.P.MISHRA
59	10078/2020 WP(C)/22163/2020	MANOJ KUMAR NAYAK-MP	GOPAL KRUSHNA MOHANTY
60	10079/2020 WP(C)/22178/2020	TRILOCHAN DASH-MP	HARIPAD MOHANTY
61	10080/2020 WP(C)/22179/2020	SURYAKANTA MOHANTY-MP	RITA SINGH
62	10081/2020 WP(C)/22180/2020	PRASANTA PARHI-MP	SWARUP KUMAR PATNAIK
63	10082/2020 WP(C)/22181/2020	BIBEKANANDA MOHANTY-MP	HEMANTA KUMAR MUND
64	10083/2020 WP(C)/22182/2020	SK.KALIM-MP	AMIT PRASAD BOSE
65	10084/2020 WP(C)/18271/2020	RANAJIT PRADHAN-MP	AMIT PRASAD BOSE
66	10085/2020 WP(C)/22184/2020	L.TIRUMALA-MP	SUMANTA KU.NAYAK
67	10086/2020 WP(C)/22186/2020	M/S.SREE METALIKS LTD.-MP	SIDHARTHA RAY
68	10087/2020 WP(C)/22190/2020	SURYA KUMAR MEHER-MP	ASHIS KUMAR MISHRA
69	10088/2020 WP(C)/22193/2020	NATIONAL INSURANCE CO.LTD-MP	ANUPAM DASH
70	10089/2020 WP(C)/22195/2020	NIHAR RANJAN TRIPATHY-MP	SUSANTA KUMAR DASH
71	10090/2020 WP(C)/22196/2020	M/S.JINDAL STEEL AND POWER LIMITED-MP	SUDARSAN NANDA
72	10091/2020 WP(C)/22198/2020	DHIRENDRA ROUT-MP	PRAKASH K.MISHRA
73	10092/2020 WP(C)/22199/2020	AJAY KUMAR MOHANTA-MP	LALATENDU KANUNGO
74	10093/2020 WP(C)/22200/2020	EMVEESS CALLISTO JV.-MP	AVIJIT PATNAIK
75	10094/2020 WP(C)/17351/2020	PRADYUMNA KISHORE BEHERA-MP	BIPIN BIHARI JAYASINGH
76	10095/2020 WP(C)/22219/2020	FAKIR MOHAN SAHU-MP	PRAMOD KUMAR MISHRA
77	10096/2020 WP(C)/22222/2020	BINAYA KALTA@BINAYA KU. KALTA-MP	SUSHANTA KUMAR JOSHI
78	10097/2020 WP(C)/22228/2020	EKAMRA HAAT SLIPI SANGHA-MP	PRATIK DASH
79	10098/2020 WP(C)/22229/2020	PABITRA BISWAL-MP	GYANENDRA CHANDRA SWAIN
80	10099/2020 WP(C)/22230/2020	SUMIT KUMAR BISHI-MP	KARUNAKAR RATH
81	10100/2020 WP(C)/22234/2020	TAPAN KUMAR DAS-MP	BASUDEV PUJARI
82	10101/2020 WP(C)/22235/2020	SAPAN KUMAR DAS-MP	BASUDEV PUJARI
83	10102/2020 WP(C)/22236/2020	SUKLAL SAHOO-MP	G.S.NAMTOAR
84	10103/2020 WP(C)/22241/2020	LAXMIDHAR BEHERA-MP	S.K.BHANJADEO
85	10104/2020 WP(C)/22242/2020	BISWA BHUSAN PARIDA-MP	JATINDRA KUMAR MOHAPATRA
86	10105/2020 WP(C)/22243/2020	M/S.PATI POWER CONSTRUCTION-MP	SISIR DAS
87	10106/2020 WP(C)/22244/2020	SANTOSH KUMAR SWAIN-MP	D.R.SWAIN
88	10107/2020 WP(C)/8714/2020	BALAKRUSHNA POLAI-MP	KALI PRASANNA MISHRA
89	10108/2020	BOROGNA SREERAM-MP	RAJJEET ROY

90	WP(C)/22248/2020 10109/2020	DEBABRATA SAHOO-MP	SANJAY KUMAR PATTANAIK
91	WP(C)/22249/2020 10110/2020	BISHNU CHARAN BEHERA-MP	GURU PRASAD PATTNAIK
92	WP(C)/22250/2020 10111/2020	BALAKRUSHNA POLAI-MP	KALI PRASANNA MISHRA
93	WP(C)/8714/2020 10112/2020	DR.BANDITA DASH-MP	PITAMBAR ACHARYA
94	WP(C)/22252/2020 10113/2020	DR.BANDITA DASH-MP	PITAMBAR ACHARYA
95	WP(C)/22252/2020 10115/2020	NRUSINGHA CHARAN BEHERA-MP	GURU PRASAD PATTNAIK
96	WP(C)/23850/2017 10116/2020	NARENDRANATH SETHI-MP	GURU PRASAD PATTNAIK
97	WP(C)/22253/2020 10117/2020	BASANTA MOHAPATRA-MP	ASMIYA RANJAN MAJHI
98	WP(C)/22254/2020 10118/2020	KAUSHALYA DAS-MP	RAMAKANTA PANDA
99	WP(C)/28773/2019 10119/2020	SAGAR SAHOO-MP	MANMAYA KUMAR DASH
100	WP(C)/6820/2020 10120/2020	LAXMIPRIYA BEHERA@JANI-MP	PRATIK DASH
101	WP(C)/17279/2020 591/2020	STATE OF ORISSA-MP	
102	FAO/408/2015 767/2020	SABITRI BEHERA-MP	
103	ABLAPL/6851/2020 768/2020	VISWAS TRIPATHY-MP	
104	ABLAPL/8769/2020 769/2020	SATYANANDA BARIK-MP	
105	ABLAPL/1710/2020 770/2020	ANANDA KHILAR-MP	
106	ABLAPL/7655/2020 771/2020	JYOSTNAMAYEE PRADHAN-MP	
107	ABLAPL/6213/2020 772/2020	ARJUNA BISOI-MP	
108	ABLAPL/8649/2020 10114/2020	SANKARSAN MISHRA-MP	
	WP(C)/20022/2020		